

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL

West Block No. 2, R.K. Puram, New Delhi -- 110 066

Email id: Cestat08@gamil.com, Tel/Fax -- 011-26101583

Dated: 25.9.2020

OFFICE ORDER

In partial modification of order of even number dated 25.6.2020, the Hon'ble President, CESTAT is pleased to pass the following order:

Sh. Kripa Shanker, Assistant Registrar, CESTAT, Chennai, shall act as Head of Office (HOO) in respect of the Gazetted Officers of Class I & II services and Non-Gazetted officials of this Tribunal at CESTAT Chennai under Rule 14 of the Delegation of Financial Powers Rules, 1978. And, Central Public Information Officer (CPIO), CESTAT, Chennai under Right to Information Act, 2005 until further orders.

Sh. Kripa Shanker, Assistant Registrar, is also declared as the DDO in respect of the establishment, TA and Contingent charges of CESTAT, Chennai. The powers of Controlling Officer under S.R. 191 in respect of the Non-Gazetted establishment of the CESTAT, Chennai shall also be exercisable by Sh. Kripa Shanker, Assistant Registrar, CESTAT, Chennai.

The officer, on whom the above powers are delegated, shall be responsible for correctness, regularity and propriety of the expenditure while exercising the power under GFR, and the same shall be strictly in accordance with the rules.

This issues with the approval of the Hon'ble President, CESTAT.



(Bineesh Kumar K.S.)
Registrar

Copy to:

1. SPS to the Hon'ble President, CESTAT, Delhi.
2. Senior Member (Judicial), CESTAT, Chennai.
3. PA to the Registrar, CESTAT, Delhi.
4. Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, Delhi.
5. Shri Kripa Shanker, Assistant Registrar, CESTAT, Chennai.
6. The Accounts Officer, Cash Section, CESTAT, New Delhi.
7. The Manager, Allahabad Bank, Chennai
8. Office Copy/ Guard file/Website.